

(c) the names of the countries from which edible oil is proposed to be imported in 1985-86; and

(d) the programme of Government in this regard ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). The quantum of edible oil to be imported is decided by the Government from time to time taking into consideration the several factors like the availability of indigenous oils, likely demand of the edible oils and availability of the foreign exchange and other related factors. The State Trading Corporation is then asked to import that quantity.

(c) The names of the countries from which edible oils are normally shipped by sellers are as follows :

Oils	Countries
(i) Soyabean Oil (SBO)	USA, Brazil, Argentina and Europe.
(ii) Rapeseed Oil (RSO)	Canada and Europe
(iii) Sunflower Seed Oil (SBSO)	USA and Argentina
(iv) Neutralised Palm Oil (NPO)	Malaysia and Indonesia.
(v) RBD Palm Oil (RBDPO)	Malaysia and Indonesia.
(vi) RBD Palmolein (RBDPL)	Malaysia and Indonesia.

(d) The import of edible oil will depend upon existing gap between the demand for and availability of indigenous edible oils.

#### Upgradation of Air Relay Station at Mysore

3857. SHRI SRIKANTA DATTA-NARASIMHARAJA WADIYAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the action taken to upgrade the A.I.R. relay station at Mysore which played significant role in setting up Akashvani in the country;

(b) if so, the time likely to be taken; and

(c) if not, reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). In the approved 6th plan no scheme to upgrade power of the existing transmitter at Mysore could be included due to constraints on resources. Moreover Mysore which has a 1 KW transmitter and studios is working as an independent station giving satisfactory service to Mysore city.

(c) Does not arise.

#### Coconut Development Board at Patna

3858. SHRIMATI MADHURI SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Coconut Development Board will be set up at Patna;

(b) if so, the time by which it is likely to be set up; and

(c) its location ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). The Coconut Development Board was set up in 1981 with its headquarters at Cochin in Kerala. However, a Regional Office of the Coconut Development Board for the Eastern Region has been set up recently with its headquarters at Patna.

#### Use of Green Belt Area in Ashok Vihar Phase-I as an Open Air Latrine

3859. SHRI L. BALARAMAN : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 209 on 23 July, 1984 regarding the use of green belt area in Ashok Vihar Phase-I as an open air latrine and state :

(a) whether the boundary wall with grill fencing along the railway line has been provided in order to check the nuisance as stated in reply to the above question;